GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1483

TO BE ANSWERED ON THE 29TH JULY, 2025/ SRAVANA 7, 1947 (SAKA)

MODERNIZATION OF FORENSIC CAPACITIES

1483. THIRU D M KATHIR ANAND:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has increased its allocation for improving the CCTNS scheme and modernization of Forensic capacities in various States and if so, the details of the funds allocated during the last ten years, Statewise;
- (b) whether it is true that the Government has approved funds for modernization of State police forces but have spent a meagre amount during the last three years; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

(a): Crime and Criminal Tracking Network & Systems (CCTNS) facilitates collection, updation and analysis of data related to crime and criminals. The implementation of the CCTNS Project was completed on March 31, 2018.

Further, under Inter Operable Criminal Justice System 2.0 (ICJS 2.0)

Project, Ministry of Home Affairs has allocated funds to all States/UTs

for upgradation of IT infrastructure, network connectivity, creating

awareness and Capacity Building for Forensics, Police, Prison and

Prosecution units of States/UTs. NCRB is the Nodal Agency for the implementation of ICJS 2.0 Project. Details of the funds approved to the States/UTs is given in Annexure-I.

The Scheme for Modernization of Forensic Capacities have been approved with a total financial outlay of Rs. 2080.5 Crore for the period 2021-22 to 2025-2026. Under the scheme, assistance is available to States/ Union Territories to develop high quality forensic science facilities for modernization of machinery and equipment including mobile forensic vans and facilitating availability of trained manpower in these laboratories through expansion of educational facilities for forensic science in the country. The details of the funds approved so far to the States/UTs under these components is enclosed at Annexure II.

In addition to the above, Projects of 30 States/UTs to the tune of ₹245.29 crore have been approved under the Nirbhaya funded scheme for Strengthening of DNA Analysis and Cyber Forensic Capacities in State Forensic Science Laboratories. The details of the funds approved so far to the States/UTs under these components is enclosed at Annexure III.

(b) and (c): 'Police' and 'Public Order' are State subjects as per the seventh Schedule to the Constitution. However, the efforts of the States for equipping and modernizing their police forces has been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police (ASUMP)" {erstwhile Scheme of Modernization of State Police Forces (MPF)}. The Government has released funds to the tune of ₹ 206.14 crore under the scheme in the last three years. Fund releases in a scheme are based on submission of Utilization Certificate (UCs) and meeting the eligibility criteria by the respective State and UT, as per the guidelines for release of funds issued by the Department of Expenditure from time to time.

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Annexure-I mentioned in Para (a) in Reply to Lok Sabha Unstarred Question No. 1483 for answer on 29.07.2025 regarding Modernization of Forensic Capacities

	Fund Allocation under ICJS	2.0 to States/UTs
S. No	State/UT	Grand Total (Amount in ₹ Crore)
1	ANDHRA PRADESH	97.87
2	ARUNACHAL PRADESH	8.40
3	ASSAM	30.26
4	BIHAR	82.14
5	CHHATTISGARH	30.61
6	GOA	5.24
7	GUJARAT	55.50
8	HARYANA	33.70
9	HIMACHAL PRADESH	11.08
10	JHARKHAND	
11	KARNATAKA	46.18
12	KERALA	89.22 45.72
13	MADHYA PRADESH	100.43
14	MAHARASTHRA	
15	MANIPUR	116.03
16	MEGHALAYA	8.95
17	MIZORAM	7.76
18	NAGALAND	4.56
19	ODISHA	4.51
20	PUNJAB	45.65
21	RAJASTHAN	24.65
22	SIKKIM	103.83
23	TAMILNADU	3.44
24	TELANGANA	128.17
25	TRIPURA	49.79
26	UTTAR PRADESH	10.07
27	UTTARAKHAND	165.95
28	WEST BENGAL	16.40
29	ANDMAN & NICOBAR ISLANDS	58.98
30	CHANDIGARH	2.08
31	DADAR & NAGAR HAVELI	2.10
32	DELHI	1.64
33	JAMMU & KASHMIR	25.57
34	LADAKH	24.63
35	LAKSHADWEEP	1.44
36	PUDUCHERRY	1.41
	Total	4.56 1448.54

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Annexure-II mentioned in Para (a) in Reply to Lok Sabha Unstarred Question No. 1483 for answer on 29.07.2025 regarding Modernization of Forensic Capacities

SI. No.	State / UT	Approved Fund for Modernization / Upgradation of FSLs (₹ in crore)	Approved Fund for Mobile Forensic Vans (₹ in crore)
1	Andhra Pradesh	0	16.9
2	Arunachal Pradesh	0.5	3.25
3	Assam	0	25.35
4	A & N Islands	0.6	1.3
5	Bihar	0	0
6	Chandigarh Police	0	1.3
7	Chhattisgarh	6.52	21.45
8	Delhi Police	0	9.72
9	Dadra & Nagar Haveli and Daman & Diu Police	0	1.95
10	Goa	2.9166	1.3
11	Gujarat	8.27	5
12	Himachal Pradesh	1.65	3.9
13	J&K FSL	21.117	14.95
14	Karnataka	9.572	20.8
15	Kerala	6.0482	12.35
16	Ladakh	0	1.3
17	Madhya Pradesh	10.05	36.94
18	Maharashtra	5.9	0
19	Manipur	6.1651	7.8
20	Meghalaya	3	7.8
21	Mizoram	6.13	4.818
22	Nagaland	7.4207	7.8
23	Odisha	0	23.4
24	Puducherry	1.105	1.95
25	Rajasthan	22.2	36.4
26	Sikkim	0.8	0
27	Tamil Nadu	26.72	30.55
28	Telangana	10.4163	17.87
29	Tripura	2.145	3.25
30	Uttar Pradesh	42.25	0
31	Uttarakhand	5.93	3.9
32	West Bengal	8.231	20.8
	Total	215.6569	344.098

Note: It may be noted that projects have been approved for the States / UTs, however, funds have not been released in most of the cases as funds under this component would be released in a Just-in-Time manner upon receipt of request from the States / UTs to avoid parking of funds.

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Annexure-III mentioned in Para (a) in Reply to Lok Sabha Unstarred Question No. 1483 for answer on 29.07.2025 regarding Modernization of Forensic Capacities

Funds approved for strengthening of DNA Analysis and Cyber Forensic Capacities in State FSLs under Nirbhaya Funded Scheme				
S. No.	States/UTs	Approved Fund (in ₹ cr)		
1	Arunachal Pradesh	3.46		
2	Assam	4.5		
3	Bihar	6.12		
4	Chhattisgarh	3.516		
5	Goa	7.53		
6	Gujarat	2.43		
7	Haryana	14.0564		
8	Himachal Pradesh	7.29		
9	Jammu & Srinagar FSL	10.62		
10	Jharkhand	6.65		
11	Karnataka	13.96		
12	Kerala	6.5		
13	Madhya Pradesh	8.66		
14	Maharashtra	53.7		
15	Manipur	4.95		
16	Meghalaya	3.543		
17	Mizoram	4.19		
18	Nagaland	5.45		
19	Odisha	12.57		
20	Punjab	7.98		
21	Rajasthan	6.28		
22	Tamil Nadu	4.87		
23	Telangana	5.96		
24	Tripura	2.11		
25	Uttar Pradesh	15.51		
26	Uttarakhand	4.96		
27	West Bengal	4.78		
28	Delhi (UT)	2		
29	Puducherry	6.79		
30	A&N Islands	4.36		
	Total	245.2954		
